

(d) Recent policy changes are *inter alia* aimed at increasing exports. Besides, various export promotion measures like participation in fairs/exhibitions, market surveys and exchange of trade/industry delegations would also facilitate greater Indian exports to Germany.

[Translation]

**Damage to National Highways
in M.P.**

1820. SHRI BARE LAL JATAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the national Highways damaged by torrential rains and flood in Madhya Pradesh during the last three years; and

(b) the amount spent on repairs of these highways?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGADISH TYTLER): (a) national Highways in madhya Pradesh affected by floods/rains in scattered reaches during the last three years are indicated below:-

<i>Years</i>	<i>Affected National Highways</i>
1988-89	Nos. 3,6,7,12,26,&43
1989-90	Nos. 3,6,7,12,16,26 & 43
1990-91	Nos. 3,6,7,12,16,25,26,27, & 43

(b) Amounts spent under the Maintenance and Repair Grants on national Highways in Madhya Pradesh, including flood damage repairs, during the last three years are as under:

<i>Years</i>	<i>Expenditure (Rs. in lakhs)</i>
1988-89	891.49
1989-90	1097.90
1990-91	1174.41

**Loans advanced by Financial
Institutions**

1821. SHRI BARE LAL JATAV: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans sanctioned by the public sector Financial institutions in each State during 1990-91;

(b) the amount actually released by these institutions during the said period in each State; and

(c) the steps taken by the Government to release the remaining amount of sanctioned loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The amounts of loans sanctioned and disbursed by the All-India Financial Institutions, namely IDBI, IFCI, ICICI, SIDBI, IRBI, LIC, UTI, GIC, RCTC, TDICT, SCICI & TFCL, in each state during 1990-91 are given in the attached statement

(c) at any given point of time, there would always remain a gap between the sanctions and disbursements because the amounts of loans sanctioned are released/dispensed as per the progress of the project and compliance of various terms and conditions by the borrowers. However, efforts are continuously made by the institutions to reduce the gap between sanctions and disbursements and expedite disbursements.